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NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : CP/6&7/CAA/2018  
PETITION NUMBER : TCA/195&196/CAA/17  
NAME OF THE TRANSFEROR : REPRO HEALTH SERVICES PALAKAD PVT LTD  
NAME OF THE TRANSFERRE : THRISSUR REPRO HEALTHCARE PVT LTD  
UNDER SECTION : 391/394

S.No.	Name (in Capital)	Represented by	Signature
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1.	Cyrac Tan	<del>Transferor</del> Repro Health Services	
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ORDER

Counsel for the Applicant present and prayed for time to rectify the defect in the type set. At request, time is enlarged. Put up on 13.02.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

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